

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-653/2015
in
OA-3844/2013**

New Delhi this the 23th day of March, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Shri Ombir,
S/o Shri Suraj Mal,
H. No. 198, Badarpur,
New Delhi-110044. ... Petitioner
(By Advocate: Mr. P.S. Mahendru)

Versus

1. Shri Vashu Mitra,
The Chief Post Master General,
Delhi Circle,
Meghdoot Bhawan,
NEW DELHI-110001.
2. Ms. Love Leena Jaiswal,
The Senior Superintendent of Post Office,
New Delhi South Division,
Near Post Office Building,
Nehru Place,
NEW DELHI-110019.

... Respondents

(By Advocate: Ms. Anupama Bansal)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the Hon'ble High Court of Delhi in Writ Petition No. 10630/2015 has stayed the operation of the order of this Tribunal in OA No. 3844/2013 dated 13.05.2015.

2. In the circumstances, no contempt survives as on today and accordingly, the CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law once the said WP is finally decided. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/